

1	2	3	4	5
16.	Godavari CCPP	208.00	Andhra Pradesh	130.25
17.	Jegurupadu CCPP	455.40	Andhra Pradesh	167.81
18.	Konaseema CCPP	445.00	Andhra Pradesh	310.23
19.	Kondapalli CCPP	350.00	Andhra Pradesh	199.12
20.	Peddapuram CCPP	220.00	Andhra Pradesh	196.99
21.	Vemagiri CCPP	370.00	Andhra Pradesh	228.02
22.	Vijeswaran CCPP	272.00	Andhra Pradesh	132.26
23.	Valantarvy CCPP	52.80	Tamil Nadu	2.38
24.	DLF Assam GT	24.50	Assam	31.38
	Sub Total (NER)	24.50		31.38
	Total (Pvt. IPP S)	6483.50		2855.22
GRAND TOTAL:		17836.47		3974.58

Electrification targets for REC in Uttarakhand

‡439. SHRI MAHENDRA SINGH MAHRA: Will the Minister of POWER be pleased to state:

(a) the target fixed for electrification in Uttarakhand through Rural Electrification Corporation (REC) during the current Five Year Plan;

(b) whether the electrification is going on as per the target; and

(c) if not, what steps the Ministry is going to take to expedite this process?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 13 projects of Uttarakhand were sanctioned during Tenth Plan covering electrification of 1,511 un/de-electrified villages (UEV), intensive electrification of 13,820 Partially electrified Villages (PEV) and release of free electricity connections to 2,23,067 BPL households. As on 15.07.2012, the electrification works in all 1,511 UEV, intensive electrification in 9,028 PEV have been completed and free electricity connections to

‡ Original notice of the question was received in Hindi.

2,30,558 BPL households have been released in the State of Uttarakhand. Since all districts of Uttarakhand were already covered in Tenth Plan, no new project has been submitted by the Government of Uttarakhand for sanction under RGGVY in the Eleventh Five Year Plan. The electrification targets for current Five Year Plan *i.e.* Twelfth Plan have not been fixed.

Electrification of BPL households

‡440. SHRI MOTILAL VORA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Central Government provides 100 per cent capital grants for the electrification of BPL households that are yet to be electrified;

(b) if so, the funds released for the electrification of BPL households during the last five years, State-wise; and

(c) the number of BPL households electrified by States by utilizing these funds?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) The amount released under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for providing free electricity connections to BPL households during the last five years, State-wise, is given in Statement I (*See* below).

(c) The number of free electricity connections released to Below Poverty Line (BPL) households under RGGVY by the States, is given in Statement II

Statement-I

*State-wise funds released under RGGVY for providing
free electricity connections to BPL Households*

		Amount in Rs. Lakhs					
Sl.No	Name of State	2007-08	2008-09	2009-10	2010-11	2011-12	Total
1.	Andhra Pradesh	12650	3735	11191	3941	39	31555
2.	Arunachal Pradesh	0	0	347	0	0	347
3.	Assam	551	3215	5958	5764	5319	20807

‡ Original notice of the question was received in Hindi.